

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 115 OF 2019

Dated: 2nd July, 2019

In the matter of:

M/s. Him Urja Private Limited

.... Appellant(s)

Versus

Uttarakhand Power Corporation Limited &Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **09.08.2019.**

Court Master/PS

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